

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 22nd day of October, **2019**

Original Application No. 330/686 of 2016

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Ajay Kumar S/o Shri Buddha, aged about 48 years, R/o Railway Hospital Central Colony, Tundla.

.....Applicant.

VERSUS

1. Union of India through Ministry of Railway, Rail Bhawan, New Delhi.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Senior Divisional Operations Manager, North Central Railway, Allahabad.
4. Divisional Traffic Manager, Tundla.

.....Respondents.

Advocates for the Applicant : Ashish Srivastava

Advocate for the Respondents : Shri P. K. Pandey

ORDER

Shri Jaswant holding brief of Shri Ashish Srivastava, learned counsel for the applicant and Shri P. K. Pandey, learned counsel for the respondents are present.

2. Brief holder for counsel for the applicant states that applicant wants to withdraw his case and the O.A. may be dismissed as withdrawn.
3. Accordingly, O.A. is dismissed as withdrawn. Consequently, M.A. No. 1746/2016 for condoning the delay in filing the O.A. stands dismissed as well.
4. No costs.

(RAKESH SAGAR JAIN)
MEMBER (JUDICIAL)

(AJANTA DAYALAN)
MEMBER (A)

/Shashi/